NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	MA(C/ACT)/8/KOB/2024 in CP(C/ACT)/4/KOB/2024
SECTION	RULE 11
NAME OF PARTIES	V D VIJU V/S M/S VYAPAR MANDIR PALARIVATTOM PVT LTD & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	CS ABHILASH NEDIYALIL ABRAHAM
RESPONDENTS ADVOCATE/ PROFESSIONAL	

24 April 2024

O R D E R

MA(C/ACT)/8/KOB/2024 in CP(C/ACT)/4/KOB/2024

This MA bearing No. 8/KOB/2024 was reserved for orders on 23.04.2024. However, while preparing the order, this bench finds it necessary to seek some clarifications from the Applicant. Hence, today the matter is posted for clarification.

Learned Authorised representative, Mr. Abhilash Nediyalil Abraham appears physically on behalf of the Applicant.

This MA is de-reserved.

Registry is directed to issue notice to the RoC, Respondent Company and the Chairman appointed by the bench returnable on 31.05.2024. In addition to above, the applicant is also directed to issue notice to the RoC, Respondent Company and the Chairman appointed by the bench by all available means i.e., e-mail, Registered Post and file affidavit of service enclosing therewith proof of service of notice served on the Roc, Respondent Company and the Chairman appointed by the bench at least three days before the next date of hearing.

List this matter for further considerations on **31.05.2023.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)